

Annexure 7

Name of the Corporate Debtor: Lavasa Corporation Limited

Date of commencement of CIRP: 30th August 2018

List of Creditors as on 31st Jan, 2021

List of operational creditors (Government dues)

SI.No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any,
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	% voting share in CoC, if applicable					
1	Income Tax Department , Pune	-	-	-	1,12,49,860.00	110.00	Government claim	-	-	No	-	-	-	-	1,12,49,750.00	-
2	Department of Sales Tax, Government of Maharashtra, Mumbai	-	-	-	68,88,836.00	-	Government claim	-	-	No	-	68,88,836.00	-	-	-	-
				Total	1,81,38,696.00	110.00								1,12,49,750.00		